- विश्वविद्यालय, संकाय परिषद /विद्वत परिषद की अनुशंसा तथा प्रबंध बोर्ड के अनुमोदन से महिलाओं के लिए खास अथवा विशेष पाठ्यक्रम के संचालन हेत् विशेष व्यवस्था कर सकता है।
- विश्वविद्यालय में महिला छात्रों के लिए अलग छात्रावास होगा जिसका रख-रखाव विश्वविद्यालय द्वारा उनके भोजन और आवास के लिए किया जाएगा।
- 3. ऐसे छात्रावासों में जहां तक संभव हो महिला वार्डन और छात्रावास अधीक्षक होंगी जिन्हें विश्वविद्यालय नियमों के अनुसार महिला शिक्षकों में से रोटेशन के आधार पर चयनित कर बनाया जायेगा ।
- 4. विश्वविद्यालय द्वारा महिला छात्रों के लिए अनुशासनात्मक नियम पुरुष छात्रों के समान हीं होंगे।
- 5. मिहला छात्रावासों में प्रवेश एवं रिश्तेदारों आदि से मिलने की अनुमित नियमों के अनुसार अनुरोध की योग्यता के आधार पर और छात्रावास अधीक्षक वार्डन के आदेश लेने पर ही प्रदान किया जायेगा।
- 6. विश्वविद्यालय, सामुदायिक विज्ञान महाविद्यालय सिंहत मिंहला और पुरुष दोनों प्रकार के छात्रों को विश्वविद्यालय के विभिन्न पाठ्यक्रमों/कार्यक्रमों में प्रवेश की अनुमित देगा।
- 7. अन्य शर्तें विश्वविद्यालय के शैक्षणिक विनियमों के अनुसार निर्धारित होंगी।

पुन्यव्रत सुविमलेन्दु पाण्डेय, कुलपति

[विज्ञापन-III/4/असा./510/2023-24]

NOTIFICATION

Samastipur, the 16th August, 2023

ORDINANCE

No. 413/DRPCAU (VC), Pusa.—Whereas the Government of India in the Department of Agricultural Research and Education as per resolution passed by the Board of Management in its 16th meeting held on 28.10.2021 has approved to make an Ordinance regarding the special arrangements, if any, which may be made for the residence, discipline and teaching of women students and the prescribing of special courses of studies for them in the Dr. Rajendra Prasad Central Agricultural University, Pusa vide No. 5-42/2021-CAU (e-4658) dated 31st July, 2023.

Now, therefore, in exercise of the powers conferred under sub-section (i) 28(1) of the Dr. Rajendra Prasad Central Agricultural University Act, 2016 of (32 of 2016) and with the previous approval of the Central Government, as aforesaid, I, the Vice-Chancellor of the Dr.Rajendra Prasad Central Agricultural University, Pusa do hereby make the first Ordinance and notify the special arrangements, if any, which may be made for the residence, discipline and teaching of women students of the Dr. Rajendra Prasad Central Agricultural University, Pusa as follows:

- 1. The University may make special arrangement for women for their studies in particular or special courses on the recommendations of the Faculty Council/ Academic Council with the approval of the Board of Management.
- 2. The University shall have separate hostel for women students which shall be maintained by the University for their boarding and lodging.
- 3. Such hostels shall have women warden and Hostel Superintendent, as far as practicable from among the women teachers of the University and shall be selected on rotation and in accordance with rules framed.
- 4. The disciplinary rules adopted by the University shall be the same for women students as for men students.
- 5. Very restricted entry in the Women Hostels and permission to meet the relatives etc. shall be granted on the basis of the merit of the request as per rules and on taking orders of Hostel Superintendent/ Warden.
- 6. The University shall allow both women and men students for admission into various courses/ programme of the University including College of Community Science.
- 7. Others conditions shall be prescribed in the Academic Regulations of the University.

PUNYAVRAT SUVIMALENDU PANDEY, Vice-Chancellor

[ADVT.-III/4/Exty./510/2023-24]